

**Statement-II***Allocation of foodgrains free of cost under Food for Work Programme**(figures in tonnes)*

Sl. No.	State	1999-2000		2000-2001		2001-02	
		Wheat	Rice	Wheat	Rice	Wheat	Rice
1.	Chhattisgarh	0	0	0	207000	0	320550
2.	Gujarat	0	0	70000	20000	46515	11590
3.	Himachal Pradesh	0	0	0	11549	0	0
4.	Maharashtra	0	0	8000	2000	112000	28000
5.	Madhya Pradesh	0	0	43000	20079	145235	43430
6.	Orissa	0	0	0	100000	0	150000
7.	Rajasthan	0	0	118145	0	621360	0
8.	Andhra Pradesh	0	0	0	0	0	1650000
9.	Karnataka	0	0	0	0	42540	57460
10.	Kerala	0	0	0	0	0	5000
11.	Bihar	0	0	0	0	0	100000
TOTAL		0	0	239145	360628	967650	2366030

Food for Work Programme was started in Jan. 2001

**Decontrol of Sugar**

919. SHRI PRITHVIRAJ CHAVAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government would go ahead with the plan of complete decontrol of sugar by March, 2003;

(b) whether the system of monthly or quarterly quotas for sugar mills would be done away with;

(c) whether obligation of 10 per cent levy on the mills would also be withdrawn;

(d) whether any time frame has been drawn for completing the decontrol; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA

[25 July, 2002]

RAJYA SABHA

PRASAD): (a) to (e) Government will take a view on the question of complete decontrol of sugar after operationalisation of futures/forward trading in sugar. The modalities of effecting complete decontrol will be decided at the appropriate time.

### **Godown Facility in States**

920. SHRI RISHANG KEISHING: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether any time bound programme/plan has been prepared to provide required godown facilities in every State in the country;

(b) if so, the details of the plan; and

(c) the details of the special plan, if any, for the food deficit States of the N.E. Region in respect of storage?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI U. V. KRISHNAM RAJU): (a) and (b) Yes, Sir. During the 10th Five Year Plan (2002-07), the Food Corporation of India (FCI) proposes to construct a storage capacity of 6.42 lakh MT all over the country with a financial outlay of Rs. 185.46 crore.

During the 10th Five Year Plan, the Central Warehousing Corporation (CWC) proposes to construct a storage capacity of 15 lakh MT all over the country with a financial outlay of Rs. 473.50 crore.

In addition to the above, various State Warehousing Corporations (SWCs) propose to create additional storage capacity of 85.47 lakh MT under the 7-years' Guarantee Scheme of FCI in the major procuring States. Further, under the National Policy on Handling, Storage & Transportation of foodgrains, 5.71 lakhs MT capacity is proposed to be created in different States on Build-own-Operate (BOO) basis through private sector participation.

(c) FCI and CWC have been directed to spend 10% of the total Budget allocation for construction of godowns in the North-Eastern States including Sikkim.